

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
(IB)-718(ND)2019
IA-3610/2021, IA-3001/2022

IN THE MATTER OF:
GP Petroleum Ltd.

... **Applicant/Petitioner**

Versus

M/s. VCRM Petrochemicals Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 18.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Mr. Mohit Jolly, Ms. Shikha Bharadwaj, Mr.
Tushar Anand, Advs. for R-2 in IA/3610/2024.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5 pm, let the petition be listed for hearing on 22.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)